# 18309 Written Answers SRAVANA 19, 1889 (SAKA) Written Answers 18310

links between the people of India and the people of Indonesia (including Bali) and that several Indian scholars have helped to strengthen these links. (According to the Indonesian Academy of Statistics, the population of Bali in 1961 was 1,782,529).

(c) No such proposals are under consideration at present.

#### Establishment of Legislative Council in M.P.

8565. Shri C. C. Desai: Will the Minister of Home Affairs be pleased to state:

(a) whether there is a proposal to have a Legislative Council in Madhya Pradesh; and

(b) if so, the present stage of the proposal?

The Minister of Home Affairs (Shri Y. B. Chavan); (a) and (b). In section 8(2) of the Constitution (Seventh Amendment) Act, 1956, provision was made for having a Legislative Council in Madhya Pradesh from a date to be notified. In December 1966, on a request from the State Government, 15th August, 1967, was notified for this purpose. Subsequently, the State Government suggested that the date might be postponed to 15th January 1968. In a communication received a few days ago, the State Government have requested that the earlier notifications may be rescinded as they have taken a decision not to have a Legislative Council. The matter is receiving attention.

# Assistance to Orissa State undertaking Civil Defence

**8566. Shri Chintamani Panigrahi:** Will the Minister of Home Affairs be pleased to state:

(a) the amount of Central assistance given to Orissa Government for undertaking Civil Defence measurers in the State during 1965-66, 1966-67 and 1967-68: (b) which of the towns in Orissa have been included under category II for Civil Defence measures; and

(c) the amount that the Central Government gave as grant and as shares for Civil Defence measures during said period to Orissa?

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswamy): (a) and (c). Central Government reimburses 50 per cent of expenditure on receipt of claims from the State Governments. Orissa Government have not preferred any claims for 1966-67 and 1967-68. As for 1965-66, State Government had been paid Rs. 36,439 by adjustment and equipment worth Rs. 2,33,392 had been supplied making a total assistance of Rs. 2,69,831.

(b) It will not be in the public interest to disclose this information on the floor of the House.

# Penel action against Black-Marketeers and Profiteers

8567. Shri K. Lakkappa: Will the Minister of Home Affairs be pleased to state:

(a) whether Government propose to bring forth a Bill to punish Black-Marketeers and Profiteers; and

(b) if so, the broad features thereof?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) A proposal to make the law relating to profiteering more stringent is under consideration.

(b) The details have yet to be finalised.

# Service conditions of Extra Departmental Employees of the P.&.T. Department

**8568.** Shri S. Kundu: Will the Minister of Communications be pleased to state:

(a) whether Government have received representations from the